GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2268 TO BE ANSWERED ON 15.12.2023

INITIATIVES FOR COMBATING MALNUTRITION

2268 SHRI MANNE SRINIVAS REDDY: SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether over the years, the Government has made painstaking efforts to combat malnutrition through various food security initiatives like mid-day meal scheme, ready-to-eat packets and hot meals served to mother and children at Anganwadi Centres under the POSHAN Abhiyaan, ever improving PDS along with variousadd-ons such as egg, banana, protein powders, peanut chikki and jaggery being distributed under various special state specific schemes;
- (b) if so, the details thereof, state-wise; and
- (c) the quantum of funds sanctioned/spent on these scheme, state/UT-wise till now?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a)& (b) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. In the 15th FC, components of nutritional support for children below the age of 6 years, pregnant women and lactating mother, Adolescent Girls (14-16 years); Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi has been reorganised under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) for effective implementation of the scheme.

Under Mission Poshan 2.0, Supplementary nutrition is provided to beneficiaries 300 days in a year through the network of 13.97 lakh AWC located across the country for bridging the gap in the intake as compared to the recommended dietary intake. The Mission also focusses on diet diversity, food fortification, leveraging traditional systems of knowledge and popularizing use of millets. Nutrition awareness strategies under Poshan 2.0 aim to develop sustainable health and well-being through area wise *diet charts* that have been prepared and disseminated to States/UTs for pregnant *women* and malnourished pregnant *women* in the reproductive age group to bridge dietary gaps.

Further, greater emphasis is being given on the use of millets for preparation of Hot Cooked Meal and Take Home rations (THR)(not raw food material) at Anganwadi centres for Pregnant Women, Lactating Mothers and Children below 6 years of age, as millets have high nutrient content which includes protein, essential fatty acid, dietary fibre, B-Vitamins, minerals such as calcium, iron, zinc, folic acid and other micronutrients thus helping to tackle anemia and other micro-nutrient deficiencies in women and children. Further, under Mission Poshan 2.0, only fortified rice is being allocated to all the States/UTs. In addition, States/UTs are supplementing the Supplementary Nutrition as per local food habits, which include peanut chikki, egg, banana, milk, etc.

Government issued Streamlining Guidelines on 13th January, 2021 to ensure greater transparency and accountability and quality in nutrition service delivery under the 'Poshan Tracker', a robust ICT enabled platform to improve governance with regard to real time monitoring of provisioning of supplementary nutrition for prompt supervision and management of services.

(c) The State/UT wise statement of funds sanctioned/spent under Mission Poshan 2.0 during the last three years and current year (FY 2020-21 to FY 2023-24) is at **Annexure I.**

ANNEXURE REFERRED IN REPLY TO PART (c) of LOK SABHA UNSTARRED QUESTION NO. 2268 FOR 15.12.2023 REGARDING "INITIATIVES FOR COMBATING MALNUTRITION" ASKED BY SHRI MANNE SRINIVAS REDDY AND SHRI KANUMURU RAGHU RAMA KRISHNA RAJU

Fun	Funds released under Anganwadi Services and SAG for the year 2021-22 (As on 31.03.2022) (under Saksham Anganwadi and POSHAN 2.0)				
	,		(Rupees in lakhs)		
S.No	STATE	Fund released	Fund Utilised		
1	2	3	4		
1	ANDHRA PRADESH	74460.38			
2	BIHAR	157443.07	160801.5		
3	CHHATTISGARH	60673.15	52272.36		
4	GOA	1083.56			
5	GUJARAT	83985.65			
6	HARYANA	17303.35	14698.8		
7	HIMACHAL PRADESH	24798.74	18330.29		
8	JAMMU & KASHMIR	40573.74	98461.76		
9	JHARKHAND	35297.77	39797.9		
10	KARNATAKA	100370.19	105582.95		
11	KERALA	38822.74	160901.59		
12	MADHYA PRADESH	108546.91	87115.5		
13	MAHARASHTRA	171338.93	17793.83		
14	ODISHA	93756.11	77164.16		
15	PUNJAB	38351.68	68127.94		
16	RAJASTHAN	68264.63	47929.87		
17	TAMIL NADU	65538.13	234191.44		
18	TELANGANA	48232.68	137830.5		
19	UTTAR PRADESH	240755.08	12552.28		
20	UTTARAKHAND	35365.25	612.87		
21	WEST BENGAL	66835.22	38667.93		
22	DELHI	13310.70	70456.92		
23	PUDUCHERRY	277.80	33602.58		
24	ANDAMAN & NICOBAR	1452.18	1333.23		
25	CHANDIGARH	1409.52	2185.86		
26	DNH & DAMAN DIU	933.39	955.91		
27	LADAKH	1469.55	1467.45		
28	LAKSHADWEEP	210.52	272.64		
29	ARUNACHAL PRADESH	17082.84			
30	ASSAM	131989.88	143219.22		
31	MANIPUR	22892.04			
32	MEGHALAYA	17332.82			
33	MIZORAM	5178.09			
34	NAGALAND	15620.15			
35	SIKKIM	2573.06			
36	TRIPURA	18672.47	17165.52		
-	Grand Total	1822761.97			

S.No STATE Fund Released 1 2 3 1 ANDHRA PRADESH 8007 2 BIHAR 17008 3 CHHATTISGARH 6688 4 GOA 146 5 GUJARAT 9121 6 HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4788 9 JHARKHAND 4306 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 989 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6488 18 TELANGANA 5333 19 UTTAR PRADESH 2700 20 UTTARAKHAND 4164 21 WEST BENGAL 1226 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 316 25 CHANDIGARH 187 26 DNH & DD 56 27 L	Funds released under Anganwadi Services Scheme and SAG for the year 2022-23*(under Saksham Anganwadi and POSHAN 2.0)		
1 2 3 1 ANDHRA PRADESH 8007 2 BIHAR 17008 3 CHHATTISGARH 6680 4 GOA 146 5 GUJARAT 9121 6 HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4786 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9891 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6485 18 TELANGANA 5333 19 17TARYADESH 27200 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23			(Rupees in lakhs
ANDHRA PRADESH 8007 2 BIHAR 17009 3 CHHATTISGARH 6686 4 GOA 146 5 GUJARAT 9121 6 HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4788 9 JHARKHAND 4309 10 KARNATAKA 7484 11 KERALA 4244 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16452 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6488 18 TELANGANA 5333 19 UTTAR PRADESH 920 20 UTTAR PRADESH 27206 20 UTTARAKHAND 4166 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMA & NICOBAR 360 25 CHANDIGARH 310 26 DNH & DD 560 27 LADAKH 1876 28 LAKSHADWEEP 420 420 ANGALAND 1376 31 MANIPUR 1376 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 2035 35 SIKKIM 2035 36 CHANDIGARH 1880 33 MIZORAM 4260 34 NAGALAND 1756 35 SIKKIM 2035 36 CHANDIGARH 1880 35 SIKKIM 2035 36 CHANDIGARH 1870 36 CHANDIGARH 1880 35 SIKKIM 2035 36 CHANDIGARH 1870 36 CHANDIGARH 1870 37 CHANDIGARH 1870 38 CHANDIGARH 1870	S.No	STATE	
2 BIHAR 17005 3 CHHATTISGARH 6686 4 GOA 146 5 GUJARAT 9121 6 HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4786 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16455 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6488 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4166 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 142 24 ANDAMAN & NICOBAR 362 25 CHANDIGARH 316 26 DNH & DD 562 27 LADAKH 187 28 LAKSHADWEEP 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	-	_	3
3 CHHATTISGARH 4 GOA 144 5 GUJARAT 5 GUJARAT 9121 6 HARYANA 1956 7 HIMACHAL PRADESH 8 JAMMU & KASHMIR 9 JHARKHAND 10 KARNATAKA 11 KERALA 11 KERALA 12 MADHYA PRADESH 13 MAHARASHTRA 1645 14 ODISHA 19 COST 16 RAJASTHAN 17 TAMIL NADU 18 TELANGANA 18 TELANGANA 19 UTTAR PRADESH 220 UTTARAKHAND 21 WEST BENGAL 22 DELHI 23 PUDUCHERRY 24 ANDAMAN & NICOBAR 25 CHANDIGARH 26 DNH & DD 27 LADAKH 28 LAKSHADWEEP 29 ARUNACHAL PRADESH 31 MANIPUR 32 MEGHALAYA 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM	1	ANDHRA PRADESH	80071.0
4GOA 146 5 GUJARAT 9121 6 HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4788 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6488 18 TELANGANA 5333 19 UTTAR PRADESH 9700 20 UTTARAKHAND 4164 21 WEST BENGAL 1226 22 DELHI 1822 23 PUDUCHERRY 1822 24 ANDAMAN & NICOBAR 360 25 CHANDIGARH 316 26 DNH & DD 566 27 LADAKH 187 28 LAKSHADWEEP 24 29 ARUNACHAL PRADESH 1356 31 MANIPUR 1356 32 MEGHALAYA 1886 33 MIZORAM 428 33 MIZORAM 428 34 NAGALAND 1756 35 SIKKIM 203	2	BIHAR	170092.4
5GUJARAT 9121 6HARYANA 1950 7HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4786 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 1645 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6485 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 18267 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1	3	CHHATTISGARH	66863.4
6HARYANA 1950 7 HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4788 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4245 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9435 17 TAMIL NADU 6485 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 42 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	4	GOA	1469.20
7HIMACHAL PRADESH 2682 8 JAMMU & KASHMIR 4788 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6486 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 31 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 4 29 ARUNACHAL PRADESH 1376 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 425 34 NAGALAND 1756 35 SIKKIM 205	5	GUJARAT	91213.9
8 JAMMU & KASHMIR 9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6488 18 TELANGANA 19 UTTAR PRADESH 27 OUTTAR PRADESH 21 WEST BENGAL 22 DELHI 23 PUDUCHERRY 24 ANDAMAN & NICOBAR 25 CHANDIGARH 26 DNH & DD 27 LADAKH 18 TELANGESH 26 DNH & DD 27 LADAKH 18 TELANGANA 18 TELANGANA 18 TELANGANA 19 UTTAR PRADESH 10 TELANGANA 11 TELANGANA 11 TELANGANA 12 TELANGANA 13 TELANGANA 14 TELANGANA 15 TELANGANA 16 TELANGANA 16 TELANGANA 17 TELANGANA 18 TELANG	6	HARYANA	19502.72
9 JHARKHAND 4305 10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6485 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 12867 23 PUDUCHERRY 142 24 ANDAMAN & NICOBAR 360 25 CHANDIGARH 316 26 DNH & DD 560 27 LADAKH 187 28 LAKSHADWEEP 429 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	7	HIMACHAL PRADESH	26829.5
10 KARNATAKA 7484 11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6489 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 4 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	8	JAMMU & KASHMIR	47881.9 ⁻
11 KERALA 4243 12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6485 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 31 MANIPUR 1356 32 MEGHALAYA 188 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	9	JHARKHAND	43057.44
12 MADHYA PRADESH 9897 13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6485 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 188 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	10	KARNATAKA	74840.3
13 MAHARASHTRA 16453 14 ODISHA 9234 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6489 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1758 35 SIKKIM 203	11	KERALA	42439.93
14 ODISHA 923-4 15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6489 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 4 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1758 35 SIKKIM 203	12	MADHYA PRADESH	98973.2
15 PUNJAB 750 16 RAJASTHAN 9633 17 TAMIL NADU 6489 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 4 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1356 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1756 35 SIKKIM 203	13	MAHARASHTRA	164534.03
16 RAJASTHAN 9633 17 TAMIL NADU 6489 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	14	ODISHA	92341.60
17 TAMIL NADU 6488 18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	15	PUNJAB	7507.59
18 TELANGANA 5333 19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 36 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1758 35 SIKKIM 203	16	RAJASTHAN	96337.52
19 UTTAR PRADESH 27205 20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	17	TAMIL NADU	64893.13
20 UTTARAKHAND 4164 21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 426 34 NAGALAND 1758 35 SIKKIM 203	18	TELANGANA	53332.80
21 WEST BENGAL 12267 22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	19	UTTAR PRADESH	272052.80
22 DELHI 1826 23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	20	UTTARAKHAND	41641.38
23 PUDUCHERRY 1 24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	21	WEST BENGAL	122672.48
24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	22	DELHI	18262.75
24 ANDAMAN & NICOBAR 38 25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	23	PUDUCHERRY	10.80
25 CHANDIGARH 316 26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	24	ANDAMAN & NICOBAR	384.2
26 DNH & DD 56 27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203	25	CHANDIGARH	3160.6
27 LADAKH 187 28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			561.73
28 LAKSHADWEEP 2 29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			1876.5
29 ARUNACHAL PRADESH 1376 30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			42.8
30 ASSAM 16512 31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			13763.5
31 MANIPUR 1358 32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			165128.0
32 MEGHALAYA 1880 33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			13588.9
33 MIZORAM 428 34 NAGALAND 1758 35 SIKKIM 203			18808.5
34 NAGALAND 1758 35 SIKKIM 203			4280.7
35 SIKKIM 203			17589.2
			2032.6
			14954.5
Grand Total 195299			1952994.7

^{*}Utilisation for FY 2022-23 is not due.

State-wise statement of funds released and utilised under POSHAN Abhiyaan (as on 31.03.2023) [under Saksham Anganwadi and POSHAN 2.0]

Amount in ₹lakhs

	Amount in ₹la			,
SI.	States/UTs	Central	Central Funds	Total Central
		Funds	released in	Funds utilised
		released	2022-23	as on
		in 2021- 22		31.03.2023*
1	A & N ISLANDS	518.97	47.45	413.54
2	ANDHRA PRADESH	0.00		
3	ARUNACHAL PRADESH	0.00		
4	ASSAM	0.00		
. 5	BIHAR	0.00		
6	CHANDIGARH	122.66		785.38
7	CHHATTISGARH	0		
8	D & N HAVELI and DAMAN	0.00		
	& DIU	0.00	10.22	010.00
9	DELHI	0.00	14.25	3147.94
10	GOA	0.00		
11	GUJARAT	0.00	50.4	
12	HARYANA	0.00	22.2	6664.26
13	HIMACHAL PRADESH	0.00	194.38	9176.74
14	JAMMU & KASHMIR	0.00	19.2	9160.82
15	JHARKHAND	0.00	33.6	5467.55
16	KARNATAKA	0.00	1746.6	13221.94
17	KERALA	0.00		
18	LADAKH	0.00	1.95	9.94
19	LAKSHADWEEP	0.00	1.35	356.05
20	MADHYA PRADESH	0.00	2183.79	20087.83
21	MAHARASHTRA	0.00	82.95	43714.39
22	MANIPUR	0.00	6.45	3714.79
23	MEGHALAYA	0.00	430.66	5073.38
24	MIZORAM	753.48	0.00	3212.43
25	NAGALAND	360.12	2340.56	5263.99
26	ODISHA	12842.35	50.7	25009.22
27	PUDUCHERRY	0.00	0.75	361.22
28	PUNJAB	0.00	23.25	5969.64
29	RAJASTHAN	0.00	1064.28	23227.86
30	SIKKIM	0.00	0.00	1370.988
31	TAMIL NADU	0.00	11787.6	21879.36
32	TELANGANA	0.00	1735.95	21495.19
33	TRIPURA	0.00	97.32	3774.79
34	UTTAR PRADESH	0.00	134.55	50652.81
35	UTTARAKHAND	0.00	943.09	12684.11
36	WEST BENGAL	0.00	86.4	0.00
Tota	il	14597.59	32033.11	442414.19
*Includes the utilization of funds released under the BOSHAN Abbiyeen from				

^{*}Includes the utilization of funds released under the POSHAN Abhiyaan from the year 2017-18

Funds released under Saksham Anganwadi and POSHAN 2.0 for the year 2023-24 (upto 08.12.2023)

S.No Name of State/UT	Fund released (Rs. in lakhs)
1 ANDHRA PRADESH	17072.27
2 BIHAR	103694.73
3 CHHATTISGARH	28634.89
4 GOA	619.23
5 GUJARAT	22446.86
6 HARYANA	11054.94
7 HIMACHAL PRADESH	16138.73
8 JAMMU & KASHMIR	37408.37
9 JHARKHAND	33329.56
10 KARNATAKA	73657.07
11 KERALA	18371.41
12 MADHYA PRADESH	73862.93
13 MAHARASHTRA	117208.52
14 ODISHA	59405.09
15 PUNJAB	15055.31
16 RAJASTHAN	71209.77
17 TAMIL NADU	43869.39
18 TELANGANA	11777.08
19 UTTAR PRADESH	145144.26
20 UTTARAKHAND	15212.54
21 WEST BENGAL	63807.13
22 DELHI	8778.10
23 PUDUCHERRY	408.72
24 ANDAMAN & NICOBAR	666.99
25 CHANDIGARH	728.96
26 DNH & DD	581.80
27 LADAKH	1008.78
28 LAKSHADWEEP	75.19
29 ARUNACHAL PRADESH	7930.17
30 ASSAM	88639.37
31 MANIPUR	13218.34
32 MEGHALAYA	10937.88
33 MIZORAM	3552.39
34 NAGALAND	11178.36
35 SIKKIM	10.49
36 TRIPURA	9822.46
Grand Total	1124647.52